

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1416
TO BE ANSWERED ON 03.05.2016

Violation of Environmental Norms

1416. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether various power companies, steel plants, aluminium companies particularly Jindal Company, Monet company, BALCO etc. situated in Chhattisgarh have violated/are violating the forest and environmental norms for setting up their projects in Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether the Government has constituted any expert committee to study/ assess the said violations; and
- (d) if so, the details and present status thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) No Madam.
- (b), (c) & (d) Question does not arise.
